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ITEM NO.102

COURT NO.10

SECTION II

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS  
CRIMINAL APPEAL NO(s). 659 OF 2006

STATE OF RAJASTHAN

Appellant (s)

VERSUS

JAMIL KHAN

Respondent(s)

Date: 03/09/2013 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE CHANDRAMAULI KR. PRASAD  
HON'BLE MR. JUSTICE KURIAN JOSEPH

For Appellant(s)

Dr. Manish Singhvi, Addl.Adv.Gen.  
Mr. Amit Lubhaya, Adv.  
Mr. Irshad Ahmad,Adv.

For Respondent(s)

Ms. Nidhi, Adv. (SCLSC)

UPON hearing counsel the Court made the following  
O R D E R

Heard learned counsel for the parties at length.  
Hearing concluded.  
Judgment reserved.

| (S.K. Rakheja)  
| Court Master

| |(Indu Satija)  
| | Court Master

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